

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4006
ANSWERED ON:19.12.2011
LOADING AND UNLOADING OF SHIPS
Dubey Shri Nishikant

Will the Minister of SHIPPING be pleased to state:

- (a) whether large quantities of scrap lying at various ports in the country is posing problems in loading and unloading of ships;
- (b) if so, the details thereof , quantity-wise and port-wise; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): No, Madam. There is no scrap lying at ports posing problems in loading and unloading of ships.

(c): The imported scrap is stored away from the wharf and as per Section 61 of Major Port Trust Act unclaimed scrap is auctioned after 60 days of landing by the port authorities.